

**GOVERNMENT OF NAGALAND  
DIRECTORATE OF HEALTH AND FAMILY WELFARE  
NAGALAND : KOHIMA**

No: DHFW/COVID-19/2019-20/ 1934-36

Dated Kohima, the 21<sup>st</sup> June 2020.

**ORDER**

In continuation to letter No: DHFW/COVID-19/2020-21/ 1556-59 29<sup>th</sup> May 2020, all district health authorities are reminded to **register multiple users from the same Sample Collection Site and more Sample Collection Sites** under each district as it is permissible by ICMR, to expedite sample collection, documentation process and obtain SRF ID for the ICMR RT-PCR Mobile App.

The Deputy Commissioner is **authorised** to approve registration of more users the same Sample Collection Site or for opening of more Sample Collection Sites under the district. The following details- Collection center name, Collection center state, district, address and pin code/ Collection center type (government or private)/ Name of sample collector(s)/ Mobile number of sample collector(s)/ Authorized test for sample collector (RT-PCR) are to be provided to the Deputy Commissioner for approval. Upon approval, the **District NIC** will through **covid19cc.nic.in** (collection center portal) will register the new users. Various manuals and guideline in this regard can be downloaded from the following links:

- [https://covid19cc.nic.in/icmr/HelpDocs/Manual\\_RT-PCR%20App%20vf.pdf](https://covid19cc.nic.in/icmr/HelpDocs/Manual_RT-PCR%20App%20vf.pdf),  
[https://cvstatus.icmr.gov.in/training\\_video.php](https://cvstatus.icmr.gov.in/training_video.php) and
- <https://covid19cc.nic.in/icmr/HelpDocs/RAT1-app.pdf>
- <https://covid19cc.nic.in/icmr/Citizen/FAQs.aspx#collapse1>
- <file:///C:/Users/ASUS/Downloads/COVID-19/Lab%20&%20Testing/Lab-Collection%20Centre%20Registration.pdf>.

The SRF ID must be sent to the lab along with the sample. To enable simultaneous use by multiple users for generation of SRF ID, the ICMR RT-PCR Mobile App must be used in real time. **The practice offline pre-assignment of SRF number, if any must be stopped immediately.** The Controlling Officer and the erring health personnel shall be held responsible and accountable for any issue arising out of non-compliance.

The Action Taken Report to be intimated to the undersigned **within 5 (five) days** by mail to pddhfw@gmail.com.

  
(DR. VIZOLIE Z. SUKHRRIE)


Principal Director  
Directorate of Health and Family Welfare  
Nagaland : Kohima

No: DHFW/COVID-19/2019-20/

Dated Kohima, the      th June 2020.

## Copy To:

1. The Commissioner & Secretary to Govt, Health & Family Welfare Department.
2. The MD (NHM)/ Director (H)/ SPO (IDSP), Directorate of Health and Family Welfare Nagaland : Kohima.
3. The Deputy Commissioner/ Chief Medical Officer/ Medical Superintendent of Dimapur/ Kiphire/ Kohima/ NHAK/ Longleng/ Mokokchung/ Mon/ Peren/ Phek/ Tuensang/ Wokha/ Zunheboto district for favour of information and necessary action.
4. Guard File / Office copy.

  
(DR. VIZOLIE Z. SUKHRRIE)

Principal Director  
Directorate of Health and Family Welfare  
Nagaland : Kohima